

National Company Law Tribunal

Allahabad Bench

CP No.(IB) 70/ALD/2017, CA No.
150/2018

ATTENDENCE - CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 01.08.2018

NAME OF THE COMPANY: Anil Goel (Liquidator for Rotomac Global Pvt Ltd) V/s Ms. Ramanjit Kaur Sethi, Deputy Director, Directorate of Inforcement

SECTION OF I & B CODE: 35 (1)(n) of IBC

<u>Sl. NO.</u>	<u>Name</u>	<u>Designation</u>	<u>Representation</u>	<u>Signature</u>
<u>1.</u>				
<u>2.</u>				

CP NO.(IB)70/ALD/2017, CA NO.150/2018

Sh. Subham Agarwal, Advocate representing the Liquidator and Sh. O.P. Mishra, Advocate representing the Deputy Director, Directorate of Enforcement is present.

Ld. Counsel representing the Liquidator sought leave of the Court for filing rejoinder. Prayer is allowed. Rejoinder is taken on record.

List the matter on 23rd August, 2018 for disposal of CA No.150/2018.

Dated:01.08.2018

**SAROJ RAJWARE
MEMBER (TECHNICAL)**

**V.P. SINGH,
MEMBER (JUDICIAL)**

Typed by:
Kavya Prakash Srivastava
(Stenographer)